

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 342/2025

In the matter of:

News Item titled "We can smell it even inside our homes: Southeast Delhi localities choke on garbage" appearing in The Indian Express dated 12.06.2025

NDOH: -08.10.2025

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Filed by:

New Delhi:

Dated: 1st.09.2025


Delhi Pollution Control Committee

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 342/2025

In the matter of:

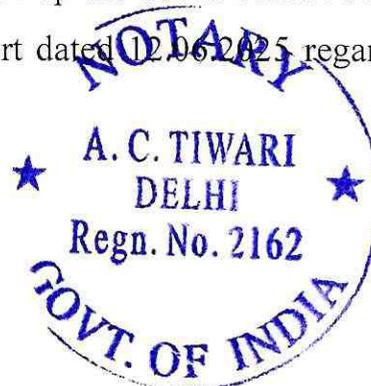
News Item titled "We can smell it even inside our homes: Southeast Delhi localities choke on garbage" appearing in The Indian Express dated 12.06.2025

ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE (RESPONDENT NUMBER-2) IN COMPLIANCE TO THE ORDER DATED 16.07.2025.

I, Dr BMS Reddy, Sr. Environmental Engineer, Delhi Pollution Control Committee, 2nd Floor, Vikas Bhawan-II, Civil Lines, Delhi- 110054, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 16.07.2025, on the basis of the news report dated 12.06.2025 regarding Southeast Delhi

bms

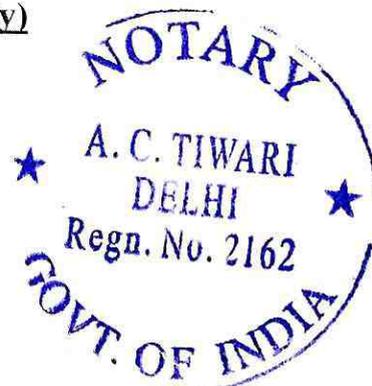


localities choke on garbage. This Hon'ble Tribunal pleased to issue notice to CPCB, DPCC, MCD and DM (South East) to file response.

3. That, in compliance with the order dated 16.07.2025, the DPCC officials conducted an inspection on 12.08.2025 to assess the status of solid waste management in Shaheen Bagh and adjoining areas with focus on High Tension Road (40 futta), Market zone and residential lanes. The following observations were made during the inspection:

- a) High Tension Road (40-Futta), Shaheen Bagh, large heaps of mixed municipal solid waste found dumped openly along the roadside. A strong foul odour was observed.
- b) In the Shaheen Bagh market area and adjoining lanes, open dumping of unsegregated waste was clearly visible.
- c) At Abul Fazal Enclave, Kalindi Kunj Road, garbage had been piled around utility poles and near open drains causing foul smell.
- d) In Madanpur Khadar Village (Haddu Mohalla and near the bridge), large mounds of mixed waste, including construction and demolition debris, had been dumped right next to drains.
- e) On Kalindi Kunj Road (Block G), litter and construction debris had collected under billboard structures. This created an unhygienic and unsafe environment that could encourage further illegal dumping.
- f) Along the 40-Futta Road residential stretches, garbage collection points were overflowing with unsegregated waste.

Copy of the inspection report dated 12.08.2025 alongwith photographs are enclosed herewith as ANNEXURE-1(Colly)



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4. That subsequent to inspection, a letter dated 22.08.2025 has been sent to the Deputy Commissioner (Central), Municipal Commissioner of Delhi (Respondent No. 3) interalia requesting to look into the matter and direct the ground level staff of Central Zone of MCD to do the needful in time bound manner and action taken report. Copy of the letter dated 22.08.2025 issued to MCD is enclosed herewith as ANNEXURE-2.
5. That, under the Solid Waste Management Rules, 2016, the Municipal Corporation's primary responsibility is to prevent and prohibit open dumping of solid waste by ensuring proper waste segregation, collection, transportation, processing, and scientific disposal. They must establish necessary infrastructure, maintain hygienic conditions, provide adequate funds, and monitor waste management services to achieve 100% waste processing and scientific disposal, ultimately ending open dumping.
6. That, in view of the above, the present action taken report may kindly be taken on record.

Koumy
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 1 SEP 2025 day of September, 2025.

Koumy
DEPONENT

ATTESTED

A
NOTARY PUBLIC
(DELHI INDIA)

1 SEP 2025



Date: 12.08.2025

④

Inspection report of the site/area – OA No. 342/2025

Pursuant to the Hon'ble NGT order dated 16.07.2025 in OA No. 342/2025, an onsite inspection was conducted, by the undersigned, to assess the status of solid waste management in Shaheen Bagh and adjoining areas with focus on High Tension Road (40 futta), Market zone and residential lanes.

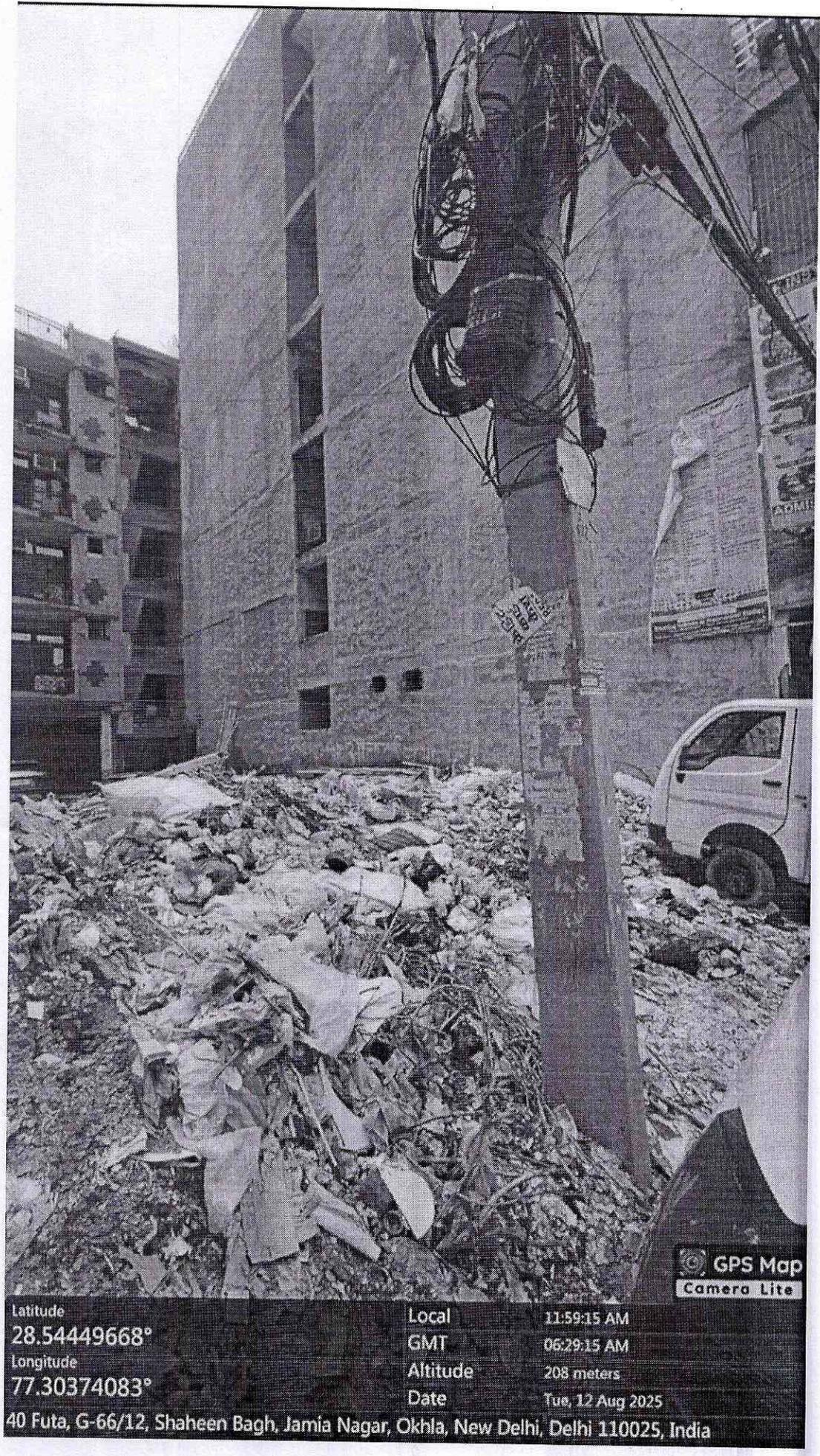
Observations during visit along with photos are as follows:

1. During the inspection at High Tension Road (40-Futta), Shaheen Bagh, large heaps of mixed municipal solid waste found dumped openly along the roadside. A strong foul odour was observed.
2. In the Shaheen Bagh market area and adjoining lanes, open dumping of unsegregated waste was clearly visible.
3. At Abul Fazal Enclave, Kalindi Kunj Road, garbage had been piled around utility poles and near open drains causing foul smell.
4. In Madanpur Khadar Village (Haddu Mohalla and near the bridge), large mounds of mixed waste, including construction and demolition debris, had been dumped right next to drains.
5. On Kalindi Kunj Road (Block G), litter and construction debris had collected under billboard structures. This created an unhygienic and unsafe environment that could encourage further illegal dumping.
6. Along the 40-Futta Road residential stretches, garbage collection points were overflowing with unsegregated waste.
7. Photographs taken during the visit/inspection are enclosed as **Annexure-1**.

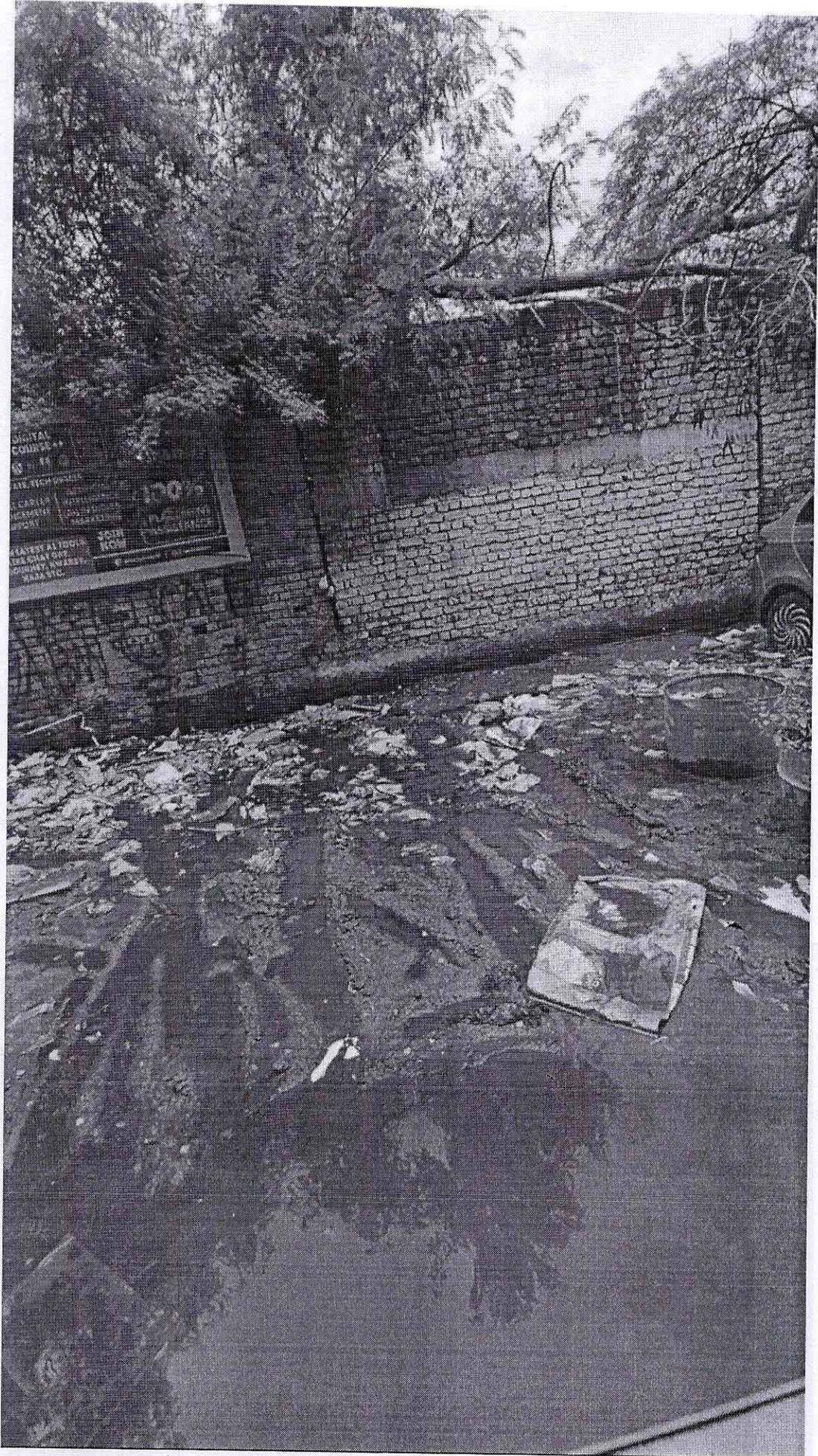
Manish
12/08/2025
(Manish Awasthi)
JEE, CMC-II, DPCC

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Annexure 2

Through email/speed post

| | | |
|---|--|---|
|  | <p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI) 3rd FLOOR, BLOCK-I, DMRC IT PARK BUILDING, SHASTRI PARK, DELHI-53 (visit us at website : http://dpcc.delhigovt.nic.in/)</p> |  |
|---|--|---|

File No.: DPCC/(10)(10)/(33)/Leg-25/115901591

Date: 22-08-25

To,
The Deputy Commissioner,
 Central Zone,
 Municipal Corporation of Delhi (MCD)
 Jal Vihar Road, Lajpat Nagar-II
 Delhi-110024

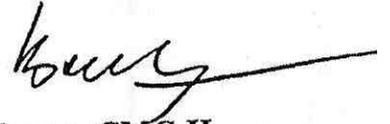
Sub: Original Application No. 342/2025 News Item titled "We can smell it even inside our homes: Southeast Delhi localities choke on garbage" appearing in The Indian Express dated 12.06.2025.

Sir/Madam,

Please find enclosed herewith the order of Hon'ble NGT dated 16.07.2025 in OA No. 342/2025 News Item titled "We can smell it even inside our homes: Southeast Delhi localities choke on garbage" appearing in The Indian Express dated 12.06.2025. The matter relates to serious garbage problem in South East Delhi, especially in places like Shaheen Bagh and Sarita Vihar. The areas in question were inspected by the officials of DPCC on 12.08.2025 and found solid waste and C & D waste dumping on public land and on road side. Copy of the inspection report alongwith geo-tagged photos is enclosed herewith for your ready reference.

As the problems are to be redressed by the MCD, you are requested look into the matter and direct the ground level staff of Central Zone of MCD to do the needful in time bound manner and submit the ATR as the matter is listed before the Hon'ble NGT on 08.10.2025.

Encl.: as above



Incharge, CMC-II
Email: bmsreddy.dpcc@delhi.gov.in

Copy to: The Commissioner, Municipal Corporation of Delhi, 4th Floor, Dr. S.P.M. Civic Centre, Minto Road, New Delhi-110002.

Dr.B.M.S. Reddy
 Senior Environmental Engineer
 Delhi Pollution Control Committee
 3rd Floor Block-1 DMRC IT Park
 Shastri Park Delhi-110053